

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 30.09.2019 (MONDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Nishant Piyus

**For Hearing**

2.	Comp. App. (AT) (Ins) No. 863 of 2019	Nitin Murlidhar Agarwal. Vs. Vijay Kumar V. Lyer & Ors. (RP)  <b>With</b>	Atul Sharma	
3.	Comp. App. (AT) (Ins) No. 867 of 2019	Murlidhar Suganchand Agrawal. Vs. Vijay Kumar V.Iyer. & Ors. (RP)  <b>With</b>	Atul	
4.	Comp. App. (AT) (Ins) No. 871-872 of 2019	Santosh Wasantrao Walokar. Vs. Murli Industries Ltd & Anr.  <b>With</b>	Karan Kohli	Neha Naik (R1) Ajay Bhargava (R2)
5.	Comp. App. (AT) (Ins) No. 880-881 of 2019	Lalchand Maloo. Vs. Vijay Kumar. Iyer. RP of Murli Industries Ltd & Anr.  <b>With</b>	Kunal Godhwani	Neha Naik (R1) Ajay Bhargava (R2)
6.	Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP  <b>With</b>	Sangeeta Mishra	
7.	Comp. App. (AT) (Ins) No. 924 of 2019	Sneha Traders. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.  <b>With</b>	Amit Agarwal	Neha Naik (R1)

<b>8.</b>	Comp. App. (AT) (Ins) No. 925 of 2019	Shamrao Baliram. Vs. Vijay Kumar V. Iyer, RP for Murli Industries Ltd.	Amit Agarwal	Neha Naik (R1)
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**11:30 AM**

**For Hearing (Part Heard)**

<b>9.</b>	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
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**By Order**

**-sd/-**

**Registrar (In charge)**